## Government of Jammu and Kashmir Health & Medical Education Department Civil Secretariat Jammu

Civil Secretariat, Jammu.

## **Notification**

## Jammu, the 1st June, 2021.

**S.O** 190 .-In exercise of the powers conferred by section 2 of the Epidemic Diseases Act, 1897 (3 of 1897) and in partial modification of notification S.O 337 dated 29th October, 2020, the Lieutenant Governor of the Union territory of Jammu and Kashmir hereby directs that no private laboratory shall charge any amount more than Rs. 400/-(Rupees Four Hundred Only) for RT-PCR Test for COVID-19 inclusive of GST/Taxes if any, cost involved in pickup, packing and transportation of samples, documentation and reporting in the Union Territory of Jammu and Kashmir.

By order of the Lieutenant Governor.

(Atal Dulloo)IAS

Financial Commissioner, Health & Medical Education Department

No: HD/LEGAL/GENL/MR-24/2020

Dated:

01 -06-2021

## Copy to the:-

- Learned Advocate General, Union Territory of Jammu and Kashmir.
- 2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
- 3. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
- 4. Commissioner/Secretary to Government, General Administration Department.
- 5. Secretary to Government, Department of Law Justice & Parliamentary Affairs.
- 6. Divisional Commissioner Jammu / Srinagar.
- 7. Director SKIMS, Soura, Srinagar.
- 8. Mission Director, National Health Mission, J&K.
- 9. Director General, Family Welfare, MCH & Immunization, J&K.
- 10. Director Information and Public Relations for wide publicity through print and electronic media.
- 11. Principal, Government Medical College, Jammu/ Srinagar /Baramulla /Anantnag/Doda/Kathua/Rajouri.
- 12. Director, Health Services, Kashmir/ Jammu.

- 13. Director, Indian Systems of Medicine, J&K.
- 14. Managing Director, J&K Medical Supplies Corporation Ltd.
- 15. State Drugs Controller, Drugs & Food Control Organization, J&K.
- 16. All Deputy Commissioners.
- 17. Director Archives, Archeology & Museum J&K.
- 18. OSD to the Advisor (B) to Honb'le Lieutenant Governor, J&K.
- 19. General Manager, Government Ranbir Press, Jammu for publication in the next issue of the Government Gazette.
- 20. All Chief Medical Officers of Health Department.
- 21. Private Secretary to the Chief Secretary.
- 22. Private Secretary to Financial Commissioner, Health & Medical Education Department.
- 23. Incharge website for hosting the S.O on the official Website.
- 24. Stock file.